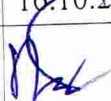


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 14.10.2019 To 18.10.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1-6	E/2206-08/2012 E/2304-06/2012	FO/51282-87/2019	03.10.2019	17.10.2019
7	E/50638/2018	FO/51308/2019	14.10.2019	17.10.2019
		<u>MISC ORDER</u>		
1.	E/MISC/50750/2019 in E/50417/2019	Mo/50635/2019	14.10.2019	17.10.2019
2	E/MISC/50759/2019 in E/50308/2019	Mo/50636/2019	14.10.2019	17.10.2019
3	E/COD/50682/2019 in E/52094/2019	Mo/50639/2019	16.10.2019	18.10.2019
		<u>I.O ORDER</u>		
1	E/52939,53017/2018	IO/43-44/2019	16.10.2019	16.10.2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)